

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 7TH DAY OF MARCH, 2002

Review Application No. 48 of 2000

In

Original Application No. 868 of 2000

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER (A)

Balendu Pratap Singh, son of
Shri Sehat Bahadur Singh,
presently working as Section
Controller under Chief Controller
Northern Railway, DRM Office
Allahabad.

... Applicant

(By Adv: Shri Ajai Rajendra)

versus

1. Union of India through General Manager
Northern Railway, Baroda House
New Delhi.
2. The Divisional Railway Manager
Northern Railway,
Allahabad.
3. The Senior Divisional Operating
Manager, Northern Railway, Allahabad.
4. The Divisional Personal Officer,
Northern Railway, Allahabad.

... Respondents

(By Adv: Shri A.K.Roy)

O R D E R

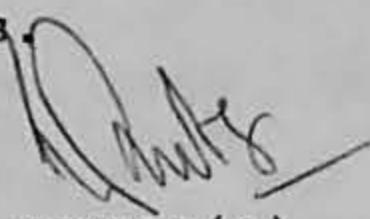
JUSTICE R.R.K.TRIVEDI,V.C.

This application is for review of the order dated 4.8.2000 passed in OA No.868/2000. The submission of the learned counsel for the applicant is that instructions dated 31.7.1991 had statutory force and the order requires review.

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We have considered the submission. However, in our opinion, no case for review is made out as we do not find that applicant suffered any prejudice from the alleged breach of order dated 31.7.1991.

The review application is accordingly rejected. No order as to costs.



MEMBER(A)



VICE CHAIRMAN

Dated: 7th March, 2002

UV/